

instances wherein persons displaced from Pakistan but serving there as confirmed government servants were taken in India on a temporary basis and have been asked to submit to this test? Sardar Patel said "They have not got to undergo the test."

**Shri Datar:** The reference was confined to the assistants only.

**Shri Gidwani:** There is no mention of the assistants either in the question or in the reply.

**Shri Datar:** I have nothing to add.

#### DEATH OF SHRI IRABAT SINGH

\*1195. **Shri Rishang Keishing:** (a) Will the Minister of States be pleased to state whether Government are aware of the death of Shri Irabat Singh, the Communist leader of Manipur in the rebel held area of Burma?

(b) How many colleagues and followers of Shri Irabat Singh are still under-ground?

(c) Is it a fact that a reward of Rs. 10,000/- (rupees ten thousand) was offered for his arrest or any information of his whereabouts?

(d) Has the warrant of arrest of Shri Irabat Singh been withdrawn?

**The Minister of Home Affairs and States (Dr. Katju):** (a) Shri Irabat Singh, Communist leader of Manipur is reported to have died near Mintha in Burma but this information has not yet been confirmed.

(b) Eighteen of the followers of Shri Irabat Singh are still absconding.

(c) Yes.

(d) No.

**Shri Rishang Keishing:** May I know, Sir, the number of his colleagues in jails and the jails in which they are kept?

**Dr. Katju:** I would like to have notice. The question related to one gentleman and the absconders, not to the people in jail.

#### BURMA ARMY

\*1196. **Shri Rishang Keishing:** (a) Will the Minister of States be pleased to state whether it is a fact that many young men belonging to the hill tribes of Manipur, particularly from the areas adjoining the Burma Frontier, have joined the Burma Army?

(b) If so, what is their number?

(c) Do the Government of India propose to take necessary action to prevent the young men from further joining the foreign Army?

**The Minister of Home Affairs and States (Dr. Katju):** (a) It is reported that some hillmen of the border areas of Manipur have joined the Burma Army.

(b) Figures of such enlistment are not available.

(c) Propaganda to induce the hill people of Manipur to join the Indian Army is being carried on.

**Shri Rishang Keishing:** May I know the possible reasons which led these young people to join the Burma Army?

**Dr. Katju:** I imagine proximity of the border to Burma and very likely very rapid promotion.

**Shri Damodara Menon:** Apart from doing propaganda, have the Government prohibited these young men from joining the Burmese Army?

**Dr. Katju:** As the number is very very small, no such action has been taken or is contemplated.

#### MUFTI-REGULATIONS

\*1199. **Shrimati Renu Chakravarty:** (a) Will the Minister of Defence be pleased to state whether the Government of India, have re-introduced mufti-regulations to other ranks of the Armed Forces?

(b) Why was this step thought necessary?

(c) What will be the expenses incurred by the Government of India on account of this regulation?

**The Deputy Minister of Defence (Sardar Majithia):** (a) The wearing of mufti (i.e. civilian) dress by troops when off duty has been in vogue in the Army for a long time. In the Navy, it was introduced for certain categories of ratings for the first time in 1949, while in the Air Force it was re-introduced after World War II.

(b) When members of the Armed Forces are off duty, there is a natural desire to be in civilian clothes.

(c) The allowance is paid only once to the individual, at the time of his joining the Service. The cost to the Government during any year depends, therefore, upon the intake of recruits during the year.

**Shrimati Renu Chakravarty:** Sir, how much is it estimated that these mufi regulations will deduct each year from the pay of the individual?

**Sardar Majithia:** There is no question of deduction, Sir. It is only paid once when the individual joins the service.

**Shrimati Renu Chakravarty:** Has the rest of it to be paid out of their own pockets?

**Sardar Majithia:** Naturally, if they want to be in mufi; they have to up-keep their clothes.

**Shrimati Renu Chakravarty:** Are there any other allowances given for cloth, dhobi allowances or anything?

**Sardar Majithia:** As I said, Sir, it is not an allowance. In that respect, it is only a compensatory allowance which they get once in a year and they are paid Rs. 16/- to begin with.

**Shrimati Renu Chakravarty:** Are they given allowances each year?

**Sardar Majithia:** No; only once when they join the service.

#### ENGLISH

\*1200. **Shrimati Renu Chakravarty:** (a) Will the Minister of Defence be pleased to state whether English is prescribed as a compulsory subject for any of the examinations held in the Army for Tradesmen?

(b) If so, at which stage it is introduced and what are the standards prescribed?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes.

(b) The stage at which it is introduced varies with the trade. There are three standards of English for which Certificates Class 3, 2 and 1 are issued.

**Shrimati Renu Chakravarty:** May I know, Sir, whether it is a fact that third grade men were degraded to the fourth grade after having been ten years of war service, because they were not able to pass second class English examination?

**Sardar Majithia:** No, Sir; it is not a fact. No one was degraded.

#### EXPERTS COMMITTEE FOR THE ZINC INDUSTRY

\*1201. **Shri K. C. Sodhia:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to state whether the Expert Committee set up to consider the establishment

of zinc manufacturing industry has begun its work?

(b) What is the personnel of the Committee?

(c) When are its recommendations expected?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) A statement giving the information is laid on the Table of the House. [See Appendix VII, annexure No. 36]

(c) The Committee is expected to submit its report to Government shortly.

**Shri K. C. Sodhia:** Are there any persons engaged at present in this industry?

**Shri K. D. Malaviya:** Yes, Sir. So far as lead and zinc processing is concerned, one Metal Corporation of India is at present engaged in this work.

**Shri K. C. Sodhia:** What was the import quota of zinc in 1951-52?

**Shri K. D. Malaviya:** A lot of zinc is imported, but I cannot just now quote figures.

#### TENURE POSTS

\*1202. **Shri K. P. Tripathi:** (a) Will the Minister of Home Affairs be pleased to state which of the posts of the status of Joint Secretary and above in the Government of India services are tenure posts?

(b) Are any of these officers holding tenure posts even after the expiry of the tenure and if so, how many?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). All Secretariat posts of and above the rank of Joint Secretary in the Government of India are tenure posts. The tenures are, however, determined in two different ways according as the incumbents of the posts are or are not members of the Finance Commerce Pool. As members of this Pool have been permanently seconded to the Central Government the application of the tenure system in their cases only means that they should not hold particular posts longer than the tenure period. The non-Pool officers on the other hand, are under the tenure system, expected to return to their States on expiry of the tenure period. This latter system, namely, reversion to the States, however, was found unworkable after the transfer of power,